

(b) On consideration, it was decided not to make any change in the law.

**PARTICIPATION OF GOVERNMENT SERVANTS IN BHOODAN MOVEMENT**

\*55. DR. W. S. BARLINGAY: Will the Minister for HOME AFFAIRS be pleased to state:

(a) whether Government Servants are precluded from taking part in the Bhoodan Movement of Shri Vinoba Bhave; and

(b) whether Government have issued any instructions in this matter?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) and (b). No general instruction has been issued in this respect. The Government of India appreciate that the Bhoodan Movement is actuated by objects and ideals of a high order. It has, however, not been incorporated in the Government's programme and is being conducted either by eminent non-political workers or by members of different political parties. In the circumstances, association of Government Servants with the Movement will be open to the risk of exposing them to the charge that they are identifying themselves with the programmes of political parties. For these reasons, Government of India take the view that Government Servants should not associate themselves actively with the Movement by asking for or receiving gifts of land from landlords and distributing them.

**RESTORATION OF LANDS OF THE RANCHI AERODROME TO ORIGINAL TENANTS**

\*56. SHRI T. BODRA: Will the Minister for DEFENCE be pleased to state the reasons why the surplus lands of Ranchi Aerodrome have not yet been restored to their original owners?

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): Surplus lands appurtenant to Ranchi Aerodrome became available for reconveyance/disposal only in January

1954. Since then action has been in hand to reconvey the lands to the original owners.

**GRANTS TO ADIMJATI SEWA MANDAL, RANCHI**

\*57. SHRI T. BODRA: Will the Minister for HOME AFFAIRS be pleased to state the amount of money given by Government to the Adimjati Sewa Mandal of Ranchi, for welfare work among Tribals during the year 1953-54?

THE DEPUTY MINISTER FOR HOME AFFAIRS (SHRI B. N. DATAR): Rs. 4,40,038.

**CONSUMPTION OF COTTON YARN BY HANDLOOM INDUSTRY**

1. SHRI N. PRASADARAO: Will the Minister for COMMERCE AND INDUSTRY be pleased to state the quantity of annual consumption of cotton yarn by handloom industry from 1947-48 up to 1953-54 (between 10s and 80s, both inclusive)?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI T. T. KRISHNAMACHARI): A statement is attached.

*Statement showing the estimated consumption of cotton yarn by the handloom industry*

Year				Quantity in bales of 400 lbs.
1947	..	..	..	6,97,972
1948	..	..	..	5,89,800
1949	..	..	..	6,64,565
1950	..	..	..	4,47,108
1951	..	..	..	4,72,115
1952	..	..	..	6,16,021
1953	..	..	..	6,66,684
1954	..	..	..	5,37,198
(January-September)				

NOTE.—The figures represent estimated consumption of yarn by the handloom industry based on the assumption that 76 per cent. of total deliveries of yarn is consumed by the handloom industry.